

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 205
IA (CA) No. 59/JPR/2023
IA (CA) No. 40/JPR/2024
CP No. 08/241-242/JPR/2023
Under Section 241-242 of
Companies Act, 2013**

In the matter of:

Suresh Kumar Inani & Ors.

...Petitioners

Versus

M/s Aravali Associates Pvt. Ltd. & Ors.

... Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Chitransh Mathur, Adv.

ORDER

List the matter on 30.07.2024.


Sdr

(Rajeev Mehrotra)
Technical Member


Sdr

(Deep Chandra Joshi)
Judicial Member

July 22, 2024